HIGH COURT OF SIKKIM

Record of proceedings

I.A. No.01/2023 IN R.S.A. No.105/2023 (Filing No.)

NIM DAWA SHERPA & ANR. APPLICANTS

VERSUS

LAKPA SHERPA & ORS. RESPONDENTS

Date: 05.06.2025

CORAM:

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicants : Mr. Sajal Sharma, Advocate (Legal Aid Counsel).

Ms. Roshni Chettri, Advocate.

For Respondent: Mr. Pradeep Tamang, Advocate.

No.1. Ms. Tara Devi Chettri, Advocate.

For Respondent: None.

Nos. 2 to 5.

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- 1. Pursuant to the Order dated 09.05.2025 the learned counsel for the applicants submits that an amended memo of parties has been filed however, the same is not on record.
- **2.** List this matter on 25.06.2025.

Judge